

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.225 - IA/1080(AHM)2022
in
CP(IB) 162 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

SMC Industries Pvt Ltd
V/s
Shaifali Rolls Ltd

.....Applicant

.....Respondent

Order delivered on: 06/03/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Mr. Tirth Nayak, Adv.

ORDER

IA/1080(AHM)2022

It is observed that Ld. Counsel for the SRA not present to present his case though he is directed. If he fails to appear on the next date of hearing, necessary order will be passed as this matter pertains to applicant who is Employee Provident Fund Organization.

List for further consideration on 01.04.2024.

After date given, Ld. Counsel for the Resolution Professional appeared.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)